

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR VEERA VAHANA UDYOG PRIVATE LIMITED OPERATING IN BUS BODY BUILDING INDUSTRY AT BENGALURU, KARNATAKA

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Veera Vahana Udyog Private Limited CIN: U50102KA2004PTC034438
2.	Address of the registered office	Plot No. 16-19, Bommasandra-Jigani Link Road Ind. Area, Hennagara Post, Anekal Taluk, Bangalore, Karnataka, India - 560105
3.	URL of website	www.veerabus.com
4.	Details of place where majority of fixed assets are located	Plot No. 16-19, Bommasandra-Jigani Link Road Ind. Area, Hennagara Post, Anekal Taluk, Bangalore, Karnataka, India - 560105
5.	Installed capacity of main products/ services	The details can be sought by sending email at veeravahan.cirp@gmail.com
6.	Quantity and value of main products/ services sold in last financial year	The details can be sought by sending email at veeravahan.cirp@gmail.com
7.	Number of employees/ workmen	The details can be sought by sending email
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The details can be sought by sending email at veeravahan.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	The details can be sought by sending email at veeravahan.cirp@gmail.com
10.	Last date for receipt of expression of interest	09-June-2025 (09.06.2025)
11.	Date of issue of provisional list of prospective resolution applicants	16-June-2025 (16.06.2025)
12.	Last date for submission of objections to provisional list	21-June-2025 (21.06.2025)
13.	Date of issue of final list of prospective resolution applicants	27-June-2025 (27.06.2025)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	27-June-2025 (27.06.2025)
15.	Last date for submission of resolution plans	28-July-2025 (28.07.2025)
16.	Process email id to submit EOI	veeravahan.cirp@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Udyam Reg. No. UDYAM-KR-03-0028846 as Small-Scale Industry for FY 2025-26

24-May-2025
Bengaluru

For Veera Vahana Udyog Private Limited

M V Sudarshan
IBBI/IPA-002/IP-N00561/2017-2018/11707
No. 984/13, 8th Main, Girinagar II Phase,
Bangalore – 560 085

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For Veera Vahana Udyog Private Limited Sd/- M V Sudarshan IBBI/PA-002/IP-N00561/2017-2018/11707 No.984/13, 8th Main, Girinagar II Phase, Bangalore 560085 24-May-2025 Bengaluru	



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